GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3830 (To be answered on the 23rd March 2023)

SAFETY AND EMERGENCY PROTOCOL

3830. SHRI RAMESH CHAND BIND

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether Government has prepared any ranking of airlines adhering to the safety and emergency

protocol and if so, the details thereof;

(b) the measures taken against the poor performing airlines in this regard;

(c) whether there are any regulatory guidelines for the safety and emergency protocols for airports and if so, the details thereof; and

(d) the details of the authority accountable for lapses in adherence to the protocol?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION ਗਾगर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Directorate General of Civil Aviation (DGCA) carries out certification of various operators and also carries out surveillance/audits at regular intervals vide published Annual Surveillance Plan (ASP) to ensure that continued compliance is maintained by the operators. No airline wise ranking is done by DGCA. Violations to stipulated Rules & Regulations are dealt as per the Enforcement Policy and Procedures Manual (EPPM) and enforcement actions are taken accordingly.

(c) Aerodrome design & operation of Airports are regulated as per DGCA Civil Aviation Requirement (CAR) Section 4 Series B Part I & CAR Section 4 Series F Part V. Runway safety is regulated as per CAR Section 4 Series X Part I. Various Aerodrome Advisory circulars are released from time to time to guide aerodrome operators to enhance safety at airports.

(d) The aerodrome operator is required to ensure that:

(i) aerodrome facilities, equipment, services, and procedures are operated and/or maintained properly and efficiently in accordance with the Aerodrome Manual submitted to DGCA.

(ii) the applicable standards set out in the CARs, and

(iii) conditions specified in the aerodrome license.

The aerodrome In-charge / Airport Director / Chief Operating Officer is responsible for the operations of the aerodrome and is the designated "ACCOUNTABLE MANAGER".
